

**DETAILS OF CRIMINAL CASES INVOLVING MEMBER OF PARLIAMENT  
/MEMBER OF LEGISLATIVE ASSEMBLY (MPs / MLAs)  
DISTRICT WISE (GOA) FOR THE MONTH OF FEBRUARY 2026**

**Ref: Writ Petition ( Civil ) No. 699 of 2016 ( Supreme Court) ( Ashwini Kumar Upadhyay  
Vs Union of India & Ors.)**

**DISTRICT :NORTH GOA**

<b>Sr. No.</b>	<b>Name of the member of Parliament / Member of Legislative Assembly (MPs/MLAs)</b>	<b>Case No.</b>	<b>Case Status</b>
1.	State of Goa Versus Atanasio Monserrate @ Babush and ors  Atanasio Monserrate	SCORS/4/2014	Trial
2.	1) Directorate of Enforcement Government of India- Through Rajesh Nair Assistant Director Panaji Zonal Office 1st Floor Jeevan Vishwas LIC building EDC Complex Patto Plaza Panaji Goa 403001 V/s 1) Shri Digambar Vasant Kamat 2) Shri Churchill Alemao Shri Digambar Vasant Kamat & Shri Churchill Alemao	PMLA/1/2018	Report
3.	Directorate of Enforcement Government of India Versus Shri Dayanand Narvekar  Shri Dayanand Narvekar	PMLA/1/2019	Arguments before Charge

4.	State of Goa Versus 1. Mr. Chetan Desai 2. Mr. Dayanand Narvekar  Shri. Chetan Desai & Shri Dayanand Narvekar	SCORS/83/2024	Arguments before Charge
5.	State of Goa Versus Mr. Churchill Alemao & 7 Ors.  Mr. Churchil Alemao & Mr. Digambar Kamat	SPCC/6/2019	Written Arguments
6.	State of Goa Versus Mr. Agnelo Lobo & 31 Ors.  Kedar Naik	Spl. Crim. Case (Corruption) No. 3/2022	Appearance
7.	State of Goa PI CB Ribandar Versus Michael Lobo & 3 Ors.  Michael Lobo	CC/73/S/2016/A	Trial
8.	State of Goa(Crime Branch P.S) Versus Shantaram Haldankar & 8 Ors.  Prakash Velip	CC/532/S/2022/A	Judgment

9.	State of Goa ( Pernem Police Station) Versus Nitesh Rane  Nitesh Rane	CC/391/S/2025	Trial
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**DISTRICT : SOUTH GOA**

Sr.No.	Name of the member of Parliament / Member of Legislative Assembly (MPs/MLAs)	Case No.	Case Status
1.	Crime Branch v/s Francisco Xavier Pacheco.  Francisco Xavier Pacheco @ Mickey	CC 209/S/2017/1	Trial
2.	State ( Fatorda Police Station) v/s Vijay Sardessai  Vijay Sardessai S/o Jaivant Sardessai	CC 25/S/2022	Order
3.	State ( Collem Police Station) V/s Rafique Latif, Rajesh Kerkar,Arvind Sharma,Sanjay @ Sameer Naik, Sukesh Pujari,Balram Gurav, Vishal Fadte @ Phadke Bhovar Solanki, Rajesh Fal Dessai.  Rajesh Fal Dessai S/o Khushali Fal Dessai	CC 86/S/2022	Appearance

4.	<p>Anil A Bhandodkar V/s Francisco Xavier Pacheco</p> <p>Francisco Xavier Pacheco @ Mickey, S/o Late Mr. Joao Francis Pacheco</p>	CC 519/NI/2022	Appearance
5.	<p>Mormugao Police Station V/s Sankalp Amonkar, Shradha Amonkar, Sandesh Mesta, Reshma Ravankar, Sarika Palkar, Bhavana Bhosle, Murari Bandekar, Nilesh Navelkar, Rekha Pacheco, Agnelo Pereira, Devendra Shetye, Jose fernendes, Dayaneshwar Gaonkar, Sandeep Haldankar, Shantaeram Paradkar, Rajan Wagh, Uday Naik, Sheshmani Chawdhari, Shivshankar Balutagi, Vepuri Venkatadri, Praveen Amonkar, Santosh alyekar, Pratik Palyekar, Suraj @ Balan Chodankar Sankalp Amonkar</p>	CC 55/P/2023	Charge
6.	<p>Union of India by Inspector/RPF/Vasco Versus Abhijit Prabhu Desai</p> <p>Capt. Venzi Veigas</p>	AOA/771/2024	Steps
7.	<p>State vs Francisco 8 Xavier Pacheco @ Mickey Pacheco</p> <p>Francisco Xavier Pacheco</p>	7/S/2025/A	Order

8.	Maina Curtorim P . S vs Viria to Hipolito  Mendonca Fernandes	171/S/22/A	Order
9.	Deputy Collector, Dharbandora) V/s. Deepak Pauskar  Deepak Pauskar	254/S/2025/A	Filing Surety
10.	Deputy Collector, Dharbandora) V/s. Ganesh Gaonkar  Ganesh Gaonkar	255/S/2025/A	Filing Surety
11.	Deputy Collector, Dharbandora) V/s. Deepak Pauskar  Deepak Pauskar	256/5/2025/ A	Filing Surety
12.	Deputy Collector, Dharbandora) V/s. Ganesh Gaonkar  Ganesh Gaonkar	257/S/2025/A	Filing Surety